

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION No. 2820
TO BE ANSWERED ON 03.08.2016**

ENTREPRENEURSHIP AMONG MINORITIES

2820. SHRI RAMESH BIDHURI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has launched any scheme to support entrepreneurship among minority youths in the country;
- (b) if so, the details of the scheme thereof and the number of beneficiaries benefitted therefrom during each of the last three years and the current year, schemewise and State-wise; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (c): Ministry of Minority Affairs established Maulana Azad National Academy for Skills (MANAS), a special purpose vehicle (SPV), in November 2014, for Entrepreneurship and Skill Development Programme (E&SDP) for providing sustainable livelihood options through self-employment/wage employment opportunities to minority youth, with primary focus on self-employment. MANAS operates on the skill development architecture of Ministry of Skill Development and Entrepreneurship and covers all skill sectors as per the local demand. MANAS also establishes linkages of E&SDP with concessional credit. The State wise number of minority youth covered under MANAS since inception are at **Annexure**.

Further, National Minorities Development and Finance Corporation (NMDFC), a Central Public Sector Enterprises of the Ministry, which extends concessional loans to minorities, has also instructed its State Channelizing Agencies (SCAs) to undertake one day Entrepreneurship Development Programme (EDP) workshop prior to release of loans.

Annexure

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 2820 to be answered on 03.08.2016 regarding 'Entrepreneurship among Minorities' asked by Shri Ramesh Bidhuri.

S. No.	Name of the State	Number of Minority Youth covered
In Financial Year 2014 - 15		
1	Uttar Pradesh	979
2	Maharashtra	1,550
3	Telangana	2,060
4	Andhra Pradesh	2,060
5	Delhi NCR	139
Sub Total		6,788
In Financial Year 2015 – 16(As on Date)		
1	Uttar Pradesh	10,950
2	Maharashtra	7,400
3	Delhi NCR	3,747
4	Jammu & Kashmir	9,400
5	Tamilnadu	966
6	Punjab	5,878
7	Madhya Pradesh	2,000
8	Jharkhand	2,000
9	Telangana	2,500
10	Assam	7,200
11	Bihar	6,200
Sub Total		58,241
Grand Total		65,029